

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1467

ANSWERED ON:14.08.2013

RECOGNITION TO SCHOOLS

Bauri Smt. Susmita;Chaudhary Shri Arvind Kumar;Nishad Capt.(Retd.) Jainarayan Prasad;Putul Kumari Smt. ;Ram Shri Purnmasi

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of schools affiliated to Central Board of Secondary Education (CBSE) in the country;
- (b) the criteria followed for according sanction to start CBSE schools in various States;
- (c) whether the CBSE has received a large number of requests from schools for granting CBSE affiliations during the last three years;
- (d) if so, the details thereof, State-wise;
- (e) the number of schools which have been granted affiliation by the CBSE during the above period and the number of proposals for affiliation pending with CBSE at present;
- (f) whether the parameters such as infrastructure requirements, size and ownership of land, actual available space per child, certificate issued by Fire Service Department and laboratories essential for the schools are considered, before grant of recognition; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) A total of 14,422 schools are affiliated with the Central Board of Secondary Education (CBSE) as on 01.08.2013.
- (b) As per the Affiliation Bye-Laws of the CBSE, the following are main criteria for granting affiliation:
  - # Prior recognition from the State Government/Union Territory where the school is situated and production of evidence to this effect that the applicant school had intimated to the concerned Education Department of the State Government about the application made to CBSE for seeking affiliation with the Board
  - # The school should be run by a registered society/trust/registered company
  - # Area of 2 acres of land should either be owned by the school or obtained on lease for atleast 30 years
  - # Building constructed on the land and proper playground on the remaining land
  - # Availability of proper infrastructure including facilities for physically challenged students, computer, laboratory, library etc.
  - # Students-teachers ratio of 30:1 with qualified staff.
- (c)&(d): A list indicating the state-wise applications received for seeking affiliation with the Board is annexed at A.
- (e): A total of 2,679 schools have been granted affiliation with the CBSE during 2011-12, 2012-13 and 2013-14 (as on date) whereas 485 schools are awaiting affiliation for want of compliance of the bye laws of the Board.
- (f)&(g): The Affiliation Bye-Laws of the CBSE prescribe the infrastructure requirements, land, actual available space per child and safety-related certificates issued by the local authorities etc. A school which fulfils the norms contained in the Affiliation Bye-Laws of the CBSE as certified by an inspection team of the Board, is granted affiliation.